

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 128

C.P.(CAA)/25(AHM)2021 in
CA(CAA)/90(AHM)2020

Order under Section 230-232

IN THE MATTER OF:

Sun Pharmaceuticals Industries Ltd

.....Applicant

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Monaal Davawala, learned counsel

For the IRP/RP :

For the Respondent :

ORDER

(through video conferencing)

Learned counsel for the Applicant seeks time.

The matter stands adjourned to 02.08.2021.

-SD-

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)